

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 13-FEBRUARY-2026 (FRIDAY)

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

EARLY HEARING PETITIONS Court Room 2 Google Meeting ID: RON-RRQO-ANT TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	148	KOL	2025	2010-11	[A] ASSOCIATED ROADLINES PRIVATE LIMITED	A	

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS BENCH WILL NOT FUNCTION								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	121	KOL	2023	2012-13	[A] M/S A D ELECTROSTEEL CO. PVT. LTD. (HIGH COURT DIRECTION)	B	GM/JM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 3 GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	5	KOL	2026	2016-2017	[A] BALAI ADHIKARY	SMC	RK/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 3 GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	73	KOL	2025	2015-16	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
2	MA	74	KOL	2025	2016-17	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
3	MA	6	KOL	2026	2013-2014	[D] SRI RAVI SHARMA DHITAL	B	RK/AM
4	MA	7	KOL	2026	2014-2015	[D] SRI RAVI SHARMA DHITAL	B	RK/AM
5	MA	8	KOL	2026	2015-2016	[D] SRI RAVI SHARMA DHITAL	B	RK/AM
6	MA	9	KOL	2026	2016-2017	[D] SRI RAVI SHARMA DHITAL	B	RK/AM
7	MA	10	KOL	2026	2018-2019	[D] SRI RAVI SHARMA DHITAL	B	RK/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 3 GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	156	KOL	2025	2017-18	[D] MURLIDHAR RATANLAL EXPORTS LIMITED	A	RK/AM

STAY APPLICATIONS Court Room 3 GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	2	KOL	2026	2011-2012	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
2	SA	3	KOL	2026	2012-2013	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
3	SA	4	KOL	2026	2013-2014	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
4	SA	5	KOL	2026	2014-2015	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
5	SA	6	KOL	2026	2015-2016	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
6	SA	7	KOL	2026	2018-2019	[A] THE INSTITUTION OF ENGINEERS (INDIA)	B	
7	SA	8	KOL	2026	2023-2024	[A] MIRAJ DIGVIJAY SHAH	D	
8	SA	9	KOL	2026	2018-2019	[A] RANA SOM	D	

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 4 GOOGLE MEETING ID: WUJ-UMEQ-TBB TIME: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	KOL	2025	2015-16	[A] SONU MARKETING PRIVATE LIMITED.	A	PKC/JM
2	MA	11	KOL	2026	2015-16	[A] GANESH VINCOM PRIVATE LIMITED	B	PKC/JM
3	MA	12	KOL	2026	2012-13	[A] REMIX SUPPLIERS PVT LTD	C	PKC/JM

BEFORE **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS BENCH WILL NOT FUNCTION								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	13	KOL	2026	2023-24	[D] SWATI SARAWAGI FAMILY TRUST	A	RM/AM


Assistant Registrar
12-Feb-2026